

**Earthquake Advance Forecasting  
Centre**

[Translation]

**Muzaffarpur Unit of I.D.P.L.**

2005. DR. KRUPASINDHU BHOI :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government have identified the earthquake prone areas in Orissa;

(b) if so, the details thereof;

(c) whether the Government propose to set up some Earthquake Advance Forecasting Centres in Orissa; and

(d) if so, the steps taken in that direction so far?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) :

(a) Yes, Sir. Based on seismic zoning map, vide Bureau of Indian Standards publication No. IS : 1893-1894 issued in 1986, the country has been divided into five seismic zones.

(b) Orissa falls under seismic zones I, II and III Bhubneshwar, and its northwest part, falls under zone III. The modified Mercalli Intensity broadly associated with these zones is V or less for zone I, VI for zone II and VII for zone III>

(c) and (d) There is no scientific technique or equipment available anywhere in the world for forecasting earthquake. Hence the question of setting up such a centre does not arise. Sir.

2006. SHRI SURYA NARAYAN SINGH : Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have received any revival, modernisation and expansion plan for IDPL unit of Muzaffarpur;

(b) if so, the details thereof; and

(c) the action taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO) : (a) to (c) No proposal as such has been received. The workers of the Muzaffarpur plant of IDPL submitted a Memorandum enclosing therewith a scheme for revival which envisages, inter alia, expansion, modernisation and diversification of the product range. The accumulated losses of the unit were of the magnitude of Rs. 53.93 crores as on 31/3/93. The existing gross block of the unit is around Rs. 15.61 crores and the additional investments envisaged for modernisation, expansion is Rs. 23.30 crores in two phases. The product mix proposed, namely, Ethyl Acetate, Glyoxal, Acetic Anhydride, Butanol, Butyl Acetate, Metronidazole etc. vis-a-vis with the fresh investments envisaged is not likely to make the plant viable.

[English]

**Neem Plant**

2007. DR. ASIM BALA :  
SHRI SUDHIR GIRI :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government have taken any measures to patent the standardisation of invitro technique of propagation of Neel Plant; and

(b) if so, the measures taken to prevent multinational units to exploit Neem culture at the cost of our national interest?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO) : (a) and (b) Information will be laid on the Table of the House.

[Translation]

**Loans Grants to Voluntary Organisations**

2008. SHRI CHHITUBHAI GAMIT :  
Will the PRIME MINISTER be pleased to state :

(a) the details of the loans and grants provided by CAPART to the voluntary organisations in Gujarat for various activities from 1990 to June 1993, alongwith the names of such organisations and the details of work undertaken by them;

(b) the number of persons provided employment by these organisations;

(c) whether any evaluation of work undertaken by these organisations has been made/is likely to be made; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAI PATEL) : (a) CAPART has sanctioned 157 projects to 29 voluntary organisations in Gujarat from 1990 to June, 1993. The amount sanctioned is Rs. 6.21 crores. The amount was sanctioned for various projects under the schemes of Accelerated Rural Water Supply Programme (ARWSP), Advancement of Rural Technology Scheme (ARTS), Central Rural Sanitation Programme (CRSP), Development of Women and Children in Rural Areas (DWCRA), Integrated Rural Development Programme (IRDP), Organisation of Beneficiaries (OB), Public Cooperation (PC) and Jawahar Rozgar Yojana (JRY). The list of voluntary organisation is enclosed as Annexure.

(b) The number of persons provided employment during the period by the voluntary organisations is 1.88 lakh. The figure of employment relates to the employment oriented projects under the schemes such as DWCRA, PC, JRY and IRDP.

(c) and (d) After sanction of a project, funds are released in suitable instalments. After release of first instalment, voluntary organisations has to submit the progress report in the prescribed proforma within three months of the release of the funds. On receipt of the progress report, a scrutiny is made as to whether project is being imple-